

Counsel, Haider Shah appeared for the Respondent through VC.

By consent of Counsel for both the parties list this matter for hearing on **22.08.2024**.

IA 4173 of 2023

Present:- Counsel, Haider Shah Mishra appeared for Applicant through VC..
Counsel, Ayush Rajani a/w Khushboo Shah appeared for the Respondent
/Liquidator.

Counsel for the Applicant states that additional affidavit has been e-filed but, as stated by the Counsel for the Liquidator, the said additional affidavit has not been served upon the Respondent/Liquidator. Let the said affidavit be served upon the Liquidator forthwith. List this matter for hearing on **22.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)